GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE. COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.3604

TO BE ANSWERED ON THE 8TH AUGUST, 2017

NATIONAL COOPERATIVE DEVELOPMENT CORPORATION

3604. DR. SUNIL BALIRAM GAIKWAD:

SHRI SUDHEER GUPTA:

SHRI VINAYAK BHAURAO RAUT:

SHRI GAJANAN KIRTIKAR:

SHRI ANANDRAO ADSUL:

SHRI ADHALRAO PATIL SHIVAJIRAO:

SHRI BIDYUT BARAN MAHATO:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI DHARMENDRA YADAV:

SHRI T. RADHAKRISHNAN:

DR. PRITAM GOPINATH MUNDE:

KUNWAR HARIBANSH SINGH:

SHRI S.R. VIJAYAKUMAR:

SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the aims and objectives of setting up of the National Cooperative Development Corporation (NCDC) and the number of cooperatives along with their membership in the country at present, State/ UT-wise;
- (b) the details of the contribution of cooperatives in the country's economy with respect to agriculture sector;
- (c) whether the NCDC has provided assistance to the cooperatives for their overall development which includes grants and loans through scheme run by the Government for the purpose;
- (d) if so, the details thereof during each of the last three years and the current year, State/UT-wise; and
- (e) the further steps taken/being taken by the Government for strengthening cooperative education and training system?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): On recommendation of All India Rural Credit Survey Committee (1954), National Cooperative Development Corporation (NCDC) was established in March, 1963 through enactment of NCDC Act, 1962 as a successor organization to National Cooperative Contd..2/-

Development and Warehousing Board set up in 1956. The aims and objectives of setting up NCDC are planning and promoting programmes for the production, processing, marketing, storage, export and import of agricultural produce, foodstuffs, industrial goods, livestock and certain other commodities and services on cooperative principles and for the matters connected thereto. At present there are 1432 multi-state cooperative societies registered under Multi State Cooperative Societies Act, 2002 (MSCS Act, 2002) in the country.

The Cooperative Movement in India has a very long history and today it is amongst the leaders in the world. Promotion and development of cooperatives in agriculture and rural oriented activities has made significant contribution towards country's economy. A lot of activities/ programmes in agriculture and allied sectors like agricultural inputs, processing, storage and marketing of agriculture produce, supply of consumer goods in rural areas, handlooms, sericulture, poultry, fisheries etc; are undertaken through cooperatives. The reach of cooperative movement in India is from village to national level. About 8 lakhs cooperative societies (under State Acts and MSCS Act) with about 28 crore members are engaged in various sectors of the economy of the country. State-wise break-up is not maintained in the Department. The prime focus of cooperative movement is to improve socio-economic conditions of the weaker communities.

- (c) & (d): The Department of Agriculture, Cooperation & Farmers Welfare is implementing Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC). One of its components i.e. Assistance to NCDC Programmes for Development of Cooperative is implemented through NCDC, under which the subsidy, as grants-in-aid, is provided by Government of India and the loan portion is borne by NCDC from its own resources. The State/UT-wise details of subsidy released during each of the last three years and the current year (as on 30.6.2017) is given at **Annexure**.
- (e) The Department of Agriculture, Cooperation & Farmers Welfare is implementing programmes for Cooperative Education and Training through National Cooperative Union of India (NCUI) and National Council for Cooperative Training (NCCT) under Central Sector Integrated Scheme on Agricultural Cooperation. During the year 2015-16 various programmes were also conducted in North Eastern States under NCUI Cooperative Education Field Projects. More than 300 Self Help Groups (SHGs) has already been founded in Northern States with a membership of more than 3000. NCCT is also conducting cooperative training programmes through its 5 Regional Institutes, 14 Institutes located in different states and Vaikunth Mehta National Institute of Cooperative Management (VAMNICOM). During the 12th Plan period NCUI conducted 42,046 programmes and trained 19,04,636 participants and NCCT conducted 10,760 programmes and trained 3,38,404 participants.

Annexure

Annexure referred to in reply to part (c) & (d) of the Lok Sabha Unstarred Question No.3604 answered on 8.8.2017 by Dr. Sunil Baliram Gaikwad, Shri Sudheer Gupta, Shri Vinayak Bhaurao Raut, Shri Gajanan Kirtikar, Shri Anandrao Adsul, Shri Adhalrao Patil Shivajirao, Shri Bidyut Baran Mahato, Shri Ashok Shankarrao Chavan, Shri Dharmendra Yadav, Shri T. Radhakrishnan, Dr. Pritam Gopinath Munde, Kunwar Haribansh Singh, Shri S.R. Vijayakumar and Shri Nagendra Kumar Pradhan regarding **National Cooperative Development Corporation**.

State/UT-wise Releases of subsidy during the last three years and current year.

STATE/UTs	Release of Subsidy Under CSISAC Scheme (Rs. In crores)			
	2014-15	2015-16	2016-17	2017-18 (as on 30.6.2017)
ANDHRA PRADESH	2.46	3.95	11.77	NIL
ARUNACHAL PRADESH	1.51	1.36	3.62	NIL
ASSAM	0.05	2.49	0.04	NIL
BIHAR	31.20	7.09	8.87	NIL
DELHI	0.06	0.06	0.00	NIL
GOA	0.04	0.00	0.04	NIL
GUJARAT	0.13	11.01	9.03	NIL
HARYANA	0.74	1.18	0.70	NIL
HIMACHAL PRADESH	7.24	11.48	10.61	NIL
JAMMU & KASHMIR	0.15	0.05	0.00	NIL
KARNATAKA	0.00	0.51	0.66	NIL
KERALA	0.50	3.70	0.58	NIL
MADHYA PRADESH	8.68	13.50	6.09	NIL
MAHARASHTRA	0.00	0.00	3.63	NIL
MANIPUR	0.02	0.00	0.00	NIL
MEGHALAYA	0.01	0.00	0.01	NIL
MIZORAM	4.03	2.60	4.40	NIL
NAGALAND	0.46	3.37	1.13	NIL
ORISSA	0.77	0.00	1.30	NIL
Punjab	0.00	0.00	0.69	NIL
RAJASTHAN	11.99	10.47	6.62	NIL
SIKKIM	0.13	1.25	0.00	NIL
TAMIL NADU	2.50	10.86	3.13	NIL
TRIPURA	0.40	0.00	0.51	NIL
UTTAR PRADESH	3.91	2.68	15.41	NIL
WEST BENGAL	0.00	0.69	0.99	NIL
CHATTISGARH	0.29	0.25	0.01	NIL
JHARKHAND	2.87	2.52	1.15	NIL
UTTARAKHAND	2.97	1.58	1.45	NIL
TELANGANA	4.62	2.89	19.41	NIL
TOTAL	87.73	95.54	111.85	NIL
